

HARYANA VIDHAN SABHA

5th SESSION

BULLETIN NO. 8

Tuesday, the 16th March, 2021 (1st Sitting)

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 16th March, 2021 (1st Sitting) from 10.00 A.M. to 1.27 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	18	1	-	22

The remaining Starred question was deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 20

II DEFERMENT OF THE CALLING ATTENTION MOTION

The Speaker informed the House that he had received a Calling Attention Motion No. 20 given notice of by Shri Bharat Bhushan Batra and 6 other M.L.As. (Shri Aftab Ahmed, Smt. Geeta Bhukkal, Shri Jagbir Singh Malik, Shri Varun Chaudhary, Shri Shishpal Singh and Shri Surender Panwar) हरियाणा शहरी विकास प्राधिकरण द्वारा अतिरिक्त कीमत की पुनर्गणना के विषय में हरियाणा के माननीय मुख्यमंत्री के आदेश तथा साथ ही साथ पंजाब तथा हरियाणा उच्च न्यायालय के तीन माननीय न्यायाधीशों (सेवानिवृत्त) की रिपोर्ट के लागू न करने संबंधी and the same has been admitted. He further stated that as the Chief Minister had to reply on this Calling Attention Motion and he is busy in an important meeting, hence, the same Calling Attention Motion is deferred for the Second Sitting of today i.e. 16.3.2021.

III. NOTICE OF CALLING ATTENTION MOTIONS.

When enquired, the Speaker informed-

- (i) Smt. Kiran Choudhry, M.L.A. that her notice of Calling Attention Notice बढ़ती बेरोजगारी से त्रस्त हरियाणा के युवाओं की दयनीय स्थिति बारे has been disallowed
- (ii) Dr. Raghuvir Singh Kadian, M.L.A. that his notice of Calling Attention Notice भारी बारिश एवं ओलावृष्टि के कारण बेरी हल्के के समस्त गांवों में फसलों को हुए नुकसान बारे has been sent to the Government for comments within 48 hrs.

IV. RAISING THE MATTER IN REGARD TO DEMONSTRATORS.

Shri Aseem Goel, M.L.A. raised the matter in regard to demonstrators, who were agitating outside his residence in Ambala City after his speech delivered on the No-Confidence Motion in the Assembly. He further stated that demonstrators were not the farmers but they were the office bearers of the Congress Party. He also showed a photo as a proof in this regard, in which some office bearers of the Congress Party were sitting outside his residence and demonstrating.

Dr. Raghuvir Singh Kadian and Shri Bhupinder Singh Hooda, M.L.A., also spoke on this matter and objected the allegation leveled by Shri Aseem Goel, M.L.A.

V. RESUMPTION OF GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2021-22.

General discussion on the Budget Estimates for the Year 2021-22 was resumed.

Shri Bishamber Singh, Dr. Abhe Singh Yadav, Shri Dura Ram, Shri Ram Karan and Shri Devender Singh Babli, Members from the Treasury Benches, spoke for 13, 21, 07, 04 and 09 minutes, respectively.

Shri Dharam Singh Chhoker, Shri Indu Raj Narwal and Shri Aftab Ahmed, Members from the Indian National Congress Party, spoke for 10, 17 and 14 minutes, respectively.

Shri Randhir Singh Gollen and Shri Balraj Kundu, Independent Members, spoke for 19 and 23 minutes, respectively.

VI. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. Nos. 1 to 10 on the Table of the House.

The Deputy Speaker occupied the Chair from 11.38 A.M. to till the adjournment of the Sitting.

The Sabha then adjourned till 2.30 P.M. on Tuesday, the 16th March, 2021(2nd Sitting).

CHANDIGARH
the 16th March, 2021.

SECRETARY.